

WRIT PETITION (C)

FILING NUMBER: 2585/2020

M/s. REPLICA ESTATES

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Presentation form may be signed by Ld. Adv.
2. Para no. may be mentioned in Para 3 of affidavit by S/A.
3. All Annex may be certified to be true.
4. Executive date of VAK mat be mentioned.
5. Name of Ld. Adv. Who received VAK may be mentioned on the body of VAK.
6. Statement regarding acceptance of VAK may be mentioned on the back of VAK.
7. Date in Para/SubPara 12, Synopsis may be verified or corrected as per Annex 2.
8. AFS of Rs.10 may be payable at Annex 4.
9. T/C of page no. 39, 56 may be given.
10. Fresh true copy of page no. 44 may be given.
11. Seal of petitioner firm marked on VAK.

Saket Kumar Singh

08/06/2020.